

close down any post office opened in general interest during the 25th year of our Independence.

Telegraph Facilities: The policy for opening telegraph offices in backward areas on loss basis has recently been liberalised.

(c) Does not arise in view of (b) above.

Complaint by daily "Gomantak" against administration of Goa

600. PROF. MADHU DANDAVATE: Will the Minister INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Press Council of India has received any complaint from a daily "Gomantak" of Goa, under the Press Council Act, 1965 against the Administration of Goa State; and

(b) if so the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir. A complaint was received by the Press Council of India on January 28, 1971 from the editor of the 'Gomantak' complaining against the discontinuance of advertisements by the Government of Goa, Dama and Diu.

(b) The Council adjudicated the complaint on April 15 and 16, 1972, and, after considering the comments of the Government of Goa, Daman and Diu on the complaint, expressed the opinion that the action of the Administration in withdrawing advertisements from the 'Gomantak' was unjustified and constituted a threat to the freedom of the Press. The Administration have since resumed the use of the daily for their advertisements.

12.2 hrs.

RE: ALLEGED POLICE EXCESSES IN KINGSWAY CAMP. DELHI

श्री छटस बिहारी बाजपेयी (गवालियर) : अध्यक्ष जी कल रात किंगवे कैम्प पुलिस

ने बढ़ी ज्यादाती की है, लोगों को घरों में घुस कर पीटा है। 45 लोग घायल हो गए हैं, कुछ की हालत गम्भीर है और ऐसा लगता है कि किंगवे कैम्प में शाहदरा काण्ड की पुनरावृत्ति हुई है। पुलिस का काम लोगों की रक्षा करना है या लोगों को पीटना है? पुलिस का काम कानून को हाथ में लेना है या कानून की व्यवस्था बनाये रखना है? मेरा निवेदन है कि आप इस सवाल पर बहस करने का मौका दें। पुलिस ने इतनी ज्यादा ज्यादाती की है कि युवकों के इंटरनेशनल हाउस में भी घुस गये।

MR. SPEAKER: Will you be making a statement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): I will make.

श्री छटस बिहारी बाजपेयी : पंतजी ने क्या कहा, मुझे सुनाई नहीं दिया।

MR. SPEAKER: I have asked him to make a statement on it to-day at 5.30 p.m.

12.03 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

RECOVERY OF LETTER-BOMBS IN VARIOUS POST OFFICES IN THE COUNTRY

श्री शशि भूषण (दक्षिण दिल्ली) : अध्यक्ष महोदय, मैं प्रविलम्बीय लोक महत्व के निम्नलिखित विषय की और माननीय संचार मंत्री जी का ध्यान दिलाता हूँ तथा उन से प्रार्थना करता हूँ कि वे इस के बारे में अपना बन्तव्य दें और हमारी जिज्ञासा की पूर्ति करें —

"देश के विभिन्न डाक-घरों में पत्र-बम बरामद किए जाने से उत्पन्न स्थिति तथा इस सम्बन्ध में उठाए गए पग।"

संचार मंत्री (श्री हेमवतीनन्दन बहुगुणा) : 6-11-72 को कोलाबा डाकघर (गम्बई में पत्रों की छटाई करते हुए एक